

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-112/2003/12549/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Shri Nayan Shankar Baruah,
District and Sessions Judge,
Morigaon.

Dated Guwahati the 4th ~~December~~ ^{January}, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJM/7356 Dated 21.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 22.12.2023, alongwith station leave permission, with the official vehicle, at own cost, from the morning of 22.12.2023 till the evening of 22.12.2023**, as prayed for. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-112/2003/12550/A, dated , 04-01-2024

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)